

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 12<sup>th</sup> October, 2018  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
1.	Appeal No. 33/2017	Himanshu Thakkar Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant  Ms. Pushp Gupta, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rahul Singhal, Adv. Ms. Deep Shikha Bharati, Adv. for UP
2.	Appeal No. 34/2017	Conservation Action Trust & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellants  Mr. Keshav Mohan, Adv. for R-1 Ms. Deep Shikha Bharati, Adv. for U.P. Mr. B. V. Niren, Adv. for R-4 Mr. V. K. Shukla, Adv. for R-5 & 6 Mr. Rajul Shrivastava, Adv. for MPPCB
<b>FOR ADMISSION</b>			
3.	Appeal No. 196/2018 (M.A. No. 1417/2018) <b>WITH</b>	Haryana State Pollution Control Board & Anr. Vs. M/s Salasar Udyog	Mr. Anil Grover, AAG for State of Haryana
4.	Appeal No. 197/2018 (M.A. No. 1418/2018) <b>WITH</b>	Haryana State Pollution Control Board & Anr. Vs. M/s Shri Ram Udyog	Mr. Anil Grover, AAG for State of Haryana
5.	Appeal No. 198/2018 (M.A. No. 1420/2018) <b>WITH</b>	Haryana State Pollution Control Board & Anr. Vs. M/s Shiv Plastic Udyog	Mr. Anil Grover, AAG for State of Haryana
6.	Appeal No. 199/2018 (M.A. No. 1421/2018) <b>WITH</b>	Haryana State Pollution Control Board & Anr. Vs. M/s Muskan Industries	Mr. Anil Grover, AAG for State of Haryana
7.	Appeal No. 200/2018 (M.A. No. 1422/2018) <b>WITH</b>	Haryana State Pollution Control Board & Anr. Vs. M/s Sachin Polytex	Mr. Anil Grover, AAG for State of Haryana
8.	Appeal No. 201/2018 (M.A. No. 1423/2018) <b>WITH</b>	Haryana State Pollution Control Board & Anr. Vs. M/s Annu Synthetic	Mr. Anil Grover, AAG for State of Haryana
9.	Appeal No. 202/2018 (M.A. No. 1424/2018) <b>WITH</b>	Haryana State Pollution Control Board & Anr. Vs. M/s Arora Spinners	Mr. Anil Grover, AAG for State of Haryana
10.	Appeal No. 203/2018 (M.A. No. 1425/2018) <b>WITH</b>	Haryana State Pollution Control Board & Anr. Vs. M/s Shri Ram Filament	Mr. Anil Grover, AAG for State of Haryana

11.	Appeal No. 204/2018 (M.A. No. 1426/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Ganesh Plastics	Mr. Anil Grover, AAG for State of Haryana
12.	Appeal No. 205/2018 (M.A. No. 1427/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Shri Shyam Plastic	Mr. Anil Grover, AAG for State of Haryana
13.	Appeal No. 206/2018 (M.A. No. 1428/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Anjana Synthetics	Mr. Anil Grover, AAG for State of Haryana
14.	Appeal No. 207/2018 (M.A. No. 1429/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Mittal Industries	Mr. Anil Grover, AAG for State of Haryana
15.	Appeal No. 208/2018 (M.A. No. 1430/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Goyal Textile	Mr. Anil Grover, AAG for State of Haryana
16.	Appeal No. 209/2018 (M.A. No. 1431/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Madhur Industries	Mr. Anil Grover, AAG for State of Haryana
17.	Appeal No. 210/2018 (M.A. No. 1432/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Bansal Pipes Industries	Mr. Anil Grover, AAG for State of Haryana
18.	Appeal No. 211/2018 (M.A. No. 1433/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s J. V. Industries	Mr. Anil Grover, AAG for State of Haryana
19.	Appeal No. 212/2018 (M.A. No. 1434/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Karan Plastics	Mr. Anil Grover, AAG for State of Haryana
20.	Appeal No. 213/2018 (M.A. No. 1435/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Bee Aar Dee Plastic Udyog	Mr. Anil Grover, AAG for State of Haryana
21.	Appeal No. 214/2018 (M.A. No. 1436/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Barkha Plastic Udyog	Mr. Anil Grover, AAG for State of Haryana
22.	Appeal No. 215/2018 (M.A. No. 1437/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s A. K. Synthetics	Mr. Anil Grover, AAG for State of Haryana
23.	Appeal No. 216/2018 (M.A. No. 1438/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s R. K. Industries	Mr. Anil Grover, AAG for State of Haryana
24.	Appeal No. 217/2018 (M.A. No. 1439/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Oswal Synthetics	Mr. Anil Grover, AAG for State of Haryana
25.	Appeal No. 218/2018 (M.A. No. 1440/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s D. N. Industry	Mr. Anil Grover, AAG for State of Haryana
26.	Appeal No. 219/2018 (M.A. No. 1441/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Shivam Filament	Mr. Anil Grover, AAG for State of Haryana

27.	Appeal No. 220/2018 (M.A. No. 1442/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Sharma Industries	Mr. Anil Grover, AAG for State of Haryana
28.	Appeal No. 221/2018 (M.A. No. 1443/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Metro Plastic	Mr. Anil Grover, AAG for State of Haryana
29.	Appeal No. 222/2018 (M.A. No. 1444/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Parvesh Plastic (Old name Alwasia Plastics)	Mr. Anil Grover, AAG for State of Haryana
30.	Appeal No. 223/2018 (M.A. No. 1445/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Archana Textiles	Mr. Anil Grover, AAG for State of Haryana
31.	Appeal No. 224/2018 (M.A. No. 1446/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s S. R. Polytex	Mr. Anil Grover, AAG for State of Haryana
32.	Appeal No. 225/2018 (M.A. No. 1447/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Baba Industries	Mr. Anil Grover, AAG for State of Haryana
33.	Appeal No. 226/2018 (M.A. No. 1448/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s B. K. Industries	Mr. Anil Grover, AAG for State of Haryana
34.	Appeal No. 227/2018 (M.A. No. 1449/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Bala Ji Agro System	Mr. Anil Grover, AAG for State of Haryana
35.	Appeal No. 228/2018 (M.A. No. 1450/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s R. K. Plastic	Mr. Anil Grover, AAG for State of Haryana
36.	Appeal No. 229/2018 (M.A. No. 1453/2018 & M.A. No. 1454/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Bhagwati Polyfab	Mr. Anil Grover, AAG for State of Haryana
<b>FOR COMPLETION OF PLEADINGS</b>			
37.	Original Application No. 759/2017	Tek Chand Arora  Vs. Union of India & Ors.	Mr. Barjesh Mittal & Mr. S. K. Biriwal, Advs. for Applicant  Mr. Thakur Sumit, Adv. for R-1 Ms. Anusha Nagarajan, DAG for R-2 & 3 Ms. Rachana Joshi Issa, Adv. for R-4 & 5 Mr. Narender Singh Yadav & Mr. Surinder Pal Singh Tinna, Advs. for R-7 & 9 Mr. Naginder Benipal, Adv. for PPCB Mr. Vijay Shukla, Adv.
38.	<b>Appeal No. 24/2018</b> (M.A. No. 274/2018) (Earlier Appeal (Diary) No. 582/2017 (SZ)	Sri C. Srinivasulu & Ors.  Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Eisha Krishn, Advs. for Applicant in M.A.  Mr. Rahul Pratap, Adv. for MoEF Mr. Divyanshu Rai & Mr. Nikhil Nayyar, Advs. for TSPCB Mr. P. Venkat Reddy, Adv. for R-2 to 5 Mr. Raj Panjwani, Sr. Adv. with Mr. Sayooj Mohan Das. M, Adv. for R-7 Mr. Mukul Singh, Adv.

39.	Original Application No. 193/2018	The Jawahar Nagar Co-operative Society  Vs. The State of Uttar Pradesh & Ors.	Mr. Gautam Singh & Ms. Snehil Sonam, Adv. for Applicant  Dr. Sandeep Singh, Adv. for State of U.P. Mr. Gaurav Agarwal, Adv. for R-2 Mr. Ajit Sharma, Adv. for R-3 Mr. Rajkumar, Adv. for CPCB Mr. Aditya Parolia, Adv. for R-5
40.	Original Application No. 320/2018 <b>(M.A. No. 1498/2018)</b>	Rajat Rai Khatri  Vs. Govt. of NCT of Delhi & Ors.	Mr. Abhimanyu Gupta, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1, 2, 4 to 13 Ms. Puja Kalra, Adv. for SDMC
41.	Original Application No. 330/2018	Mufrid  Vs. Ministry of Environment and Forest&Ors.	Mr. Ali Md. Maaz & Mr. Maruf Khan, Adv. for Applicant  Mr. Prashant Bezboruah, Adv. for R-1 Mr. Nishit Agrawal, Adv. for R-8 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Rajkumar, Adv. for CPCB
42.	Original Application No. 361/2018	Naramada Pradusan Nivaran Samiti & Anr.  Vs. Ministry of Environment, Forest and Climate Change & Ors.	Ms. Shilpa Chohan & Mr. Shawahiq Siddiqui, Adv. for Applicant  Mr. Satyalipsu Ray, Adv. for MoEF Mr. B. V. Niren, Adv. for R- 2 & 3 Mr. Tushar Mehta & Mr. Dhruv Pal, Adv. for R-4 & 7 Ms. Hemantika Wahi, Adv. for R-8
43.	<b>Original Application No. 444/2018</b> (M.A. No. 1069/2018) (Earlier O.A. No. 13/2018 (CZ)	Indore Ecological Protection Welfare Society  Vs. State of Chhatisgarh & Ors.	Mr. Alok Tripathi & Mr. Dhruv Varma, Adv. for Applicant  Mr. Gaurav Choudhary, Adv. for R-3 Mr. S. C. Mehdiya, Adv. for R-5 Mr. Kumar Abhishek, Adv. for R-6
<b>FOR HEARING</b>			
44.	<b>Original Application No. 391/2016</b> (Earlier Application No. 49/2015 (SZ)	M/s A. Purushottam Chitrapur  Vs. Union of India & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Adv. for Applicant  Mr. Devadatt Kamat, AAG with Mr. Devraj Ashok, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 & 4 Mr. Naveen R. Nath, Adv. for R-10 Mr. S. R. Rajagopal, Adv. for R-13 to 15 Mr. Attin Shankar Rastogi, Adv. for MoEF
45.	Original Application No. 126/2017	Vikrant Tongad  Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Adv. for Applicant  Dr. Abhishek Atrey, Adv. for MoEF Mr. Mukul Singh, Adv. Mr. Attin Shankar Rastogi, Adv. Mr. Tarunvir Singh Khehar, Adv. for R-2& 4 Mr. Dinesh Jindal, LO for DPCC Mr. Raj Kumar, Adv. for CPCB Mr. Balendu Shekhar, Adv. for EDMC Mr. Mukesh Kumar Verma, Adv. Mr. Anchit Sharma, Adv. Mr. Bhanwar Pal Singh Jadon, Adv. for State of U.P. Ms. Deep Shikha Bharati, Adv. for U.P. Mr. V. K. Shukla, Adv. for R-10

46.	Original Application No. 235/2017	Vipas Pandit Vs. Union of India & Ors.	Mr. Jitendra Sharma & Mr. Ajay Choudhary, Advs. for Applicant  Mr. Rajesh Kumar Singh, Adv. for MoEF Dr. Sandeep Singh, Adv. for State of U.P. Mr. S. S. Shamsbery, AAG with Mr. Amit Sharma, Adv. for State of Rajasthan Mr. Shiv Mangal Sharma & Mr. Saurabh Rajpal, Advs. for RSPCB Mr. Ajay Choudhary, Adv. Ms. Bhavana Duhoon, Adv. Ms. Kritika Shukla, Adv. for NHA
47.	Original Application No. 332/2017  <b>WITH</b>	Tejinder Kumar Jolly & Anr. Vs. State of Uttarakhand & Ors.	Mr. V. K. Shukla, Adv. for Applicant  Mr. Rahul Verma, ASG for Uttarakhand Mr. Mukesh Verma, Adv for UEPPCB Ms. Divya Roy, Adv. Mr. Sarthak Raizada, Adv. Mr. Pinaki Mishra, Sr. Adv. with Mr. Vivek Gupta, Adv. for R-3 & 4 Mr. Rajkumar, Adv. for CPCB
48.	Original Application No. 33/2018 <b>(M.A. No. 1467/2018)</b>	Saket Agarwal Vs. State of Uttarakhand & Ors.	Mr. Ajay Kumar Jadon, Adv. for Applicant  Mr. Mukesh Verma, Adv. for R-6 Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Sunil Kumar Jain, Adv. for R-3, 5, 6&9 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 & 17 Mr. S. S. Kulshrestha, Sr. Adv. with Mr. Ajeet Pandey, Adv. for R-7 ,16 & 18 Mr. Arindam Mukherjee, Adv. for R-8 & 14 Mr. Nikhilesh R., Adv. for R-11 Mr. Naresh Kaushik, Adv. for R-15 Mr. Raj singh Niranjana, Adv. for R-12 & 13 Mr. Sumeer Sodhi, Adv. Mr. Ravi Sehgal, Adv. for R-20 Mr. Manish Kapoor, Adv. for R-22 Ms. Monalisa Kasania, Adv. Mr. Prakash Chandra, Adv.
49.	Original Application No. 398/2017	Pratap Bhanu Singh Shekhawat Vs. Department of Mines & Geology & Ors.	Mr. Jaideep Singh, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan Mr. S.S. shamsbery, AAG for Rajasthan Mr. Pinaki Misra, Sr. Adv. with Ms.S. Laxmi Iyer, Adv. for Parekh & Co. Mr.Narender Pal Singh,Adv. for Birla Group Mr. Bhakti Vardhan Singh, Adv. for R-6
50.	Original Application No. 540/2017 <b>(M.A. No. 1340/2017 &amp; M.A. No. 1394/2018)</b>	Saurabh Kumar Vs. Ministry of Environment & Forests Climate change & Ors.	Mr. S. P. Singh & Ms. Radhika Dwivedi, Advs. for Applicant  Mr. Rajesh K. Singh, Adv. for MoEF Mr. Pradeep Misra, Adv. for UPPCB Mr. Ankit Verma, Adv. for State of UP Mr. Manoj Kumar, Adv. for R-5 to 7&9 to 12 Mr. V. K. Shukla, Adv. for R-8

51.	Original Application No. 710/2017  <b>WITH</b>	Shailesh Singh  Vs. Sheela Hospital & Trauma Centre, Shahjahanpur & Ors.	Ms. Preeti Singh, Adv. for Applicant  Mr. Alok Krishan Agarwal, Adv. for R-1 Mr. Mizan Siddiqui, Adv. for R-2 Mr. Swetank Shantanu, Adv. for R-3 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Balendu Shekhar, Adv. Mr. Divya Prakash Pandey, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Naginder Benipal, Adv. for PPCB Mr. Kamal Jeet Singh, AAG for Punjab Mr. Rajkumar, Adv. for CPCB Ms. Sakshi Popli, Adv. for DPCC Mr. Pradeep Mishra, Adv. for UPPCB Mr. Mukesh Verma, Adv. for UEPPCB Mr. Himanshu Pal Singh, Adv. Dr. Sandeep Singh, Adv. for State of UP Mr. Tarunvir Singh. Khehar, Adv. for Delhi Police Mr. Rahul Verma, AAG for Uttarakhand Mr. Anant Agarwal, Adv.
52.	Original Application No. 711/2017 (M.A. No.1497/2017 & M.A. No.280/2018) <b>WITH</b>	Shailesh Singh  Vs. Kailash Hospital and Heart Institute & Ors.	Ms. Preeti Singh, Adv. for Applicant  Mr. Pradeep Mishra, Adv. for UPPCB Mr. Swetank Shantanu, Adv.
53.	Original Application No. 712/2017 <b>WITH</b>	Shailesh Singh  Vs. Shri Ganga Charan Hospital (P) Ltd., Bareilly & Ors.	Ms. Preeti Singh, Adv. for Applicant
54.	Original Application No. 713/2017	Shailesh Singh  Vs. Katiyar Nursing Home, Hardoi & Ors.	Ms. Preeti Singh, Adv. for Applicant
<b>CASES AT SR. NO. 56 TO 62 WILL BE TAKEN-UP ON 19.11.2018 FOR HEARING</b>			
55.	Original Application No. 343/2018 (M.A. No. 1330/2018)	Jinendra Kumar  Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Eisha Krishn, Adv. for Applicant  Ms. Pushp Gupta & Mr. Robin Kumar, Adv. for MoEF Mr. Pradeep Mishra, Adv. for UPPCB Mr. Amit Tiwari, Adv. for State of U.P. Mr. Shashank Bajpai, Adv. for R-3 Mr. Ajit Sharma, Adv. for R-8 Mr. Ankit Kumar, Adv. for R-10 Mr. Tarunvir Singh Khehar, Adv. for ADA
56.	Original Application No. 775/2017	Gaurav Kumar Bansal  Vs. State of Uttarakhand & Ors.	Mr. Gaurav Kumar Bansal, Adv. in person  Mr. Rahul Verma, AAG for Uttarakhand Mr. Ravinder Kr. Gupta, Adv. for MoEF Mr. Krishna Kumar Singh, Adv. for NBA Mr. Attin Shankar Rastogi, Adv. Mr. Rajul Shrivastava, Adv. for MPPCB Mr. Prateek Yadav, Adv. for WII
57.	Original Application No. 820/2017 (M.A. No. 1564/2017)	Mustafa Hussain  Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh Adv. for Applicant  Mr. Shlok Chandra, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Kumar Bansal, Adv. for R-6 Mr. Ankit Verma, Adv. for State of UP

58.	Appeal No. 20/2018 (M.A. No. 175/2018)	Md. Hayath Udin Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant  Mr. G.G.C. George, Adv. for R-1 Mr. Rajesh K. Singh, Adv. for R-3 & 5 Mr. B. V. Niren, Adv. for R-8 Mr. Nikhil Nayyar, Adv. for R-10 Mr. Mukesh Verma, Adv. for R-11 Mr. Pinaki Mishra, Sr. Adv. with Mr. P. Ventat Reddy, Adv. for State of Telangana Mr. Pinaki Mishra, Sr. Adv. with Mr. Ishaan Chaya, Adv.
59.	Original Application No. 21/2018 (M.A. No. 1238/2018)	Silver Oaks Condominium Association & Ors. Vs. Municipal Corporation Gurgaon & Ors.	Mr. Rakesh Khanna & Nabhanya Sharma, Advs. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1, 3 to 5 Mr. Pawan Upadhyay, Adv.
60.	Original Application No. 47/2018	Shailesh Singh Vs. Environment Pollution (Prevention & Control) Authority (E.P.C.A.) & Ors.	Ms. Preeti Singh, Adv. for Applicant  Mrs. Sharmila Upadhyay, Adv. for EPCA & CPCB Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana&HSPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Kshitij Mudgal, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Pradeep Mishra, Adv. for UPPCB Ms. Sakshi Popli, Adv. for DPCC Mr. Tarunvir Singh Khehar, Adv.
61.	<b>Original Application No. 137/2018</b> (M.A. No. 620/2018) (Earlier O. A. No. 03/2018 (EZ))	Biswanath Mukherjee & Ors. Vs. The State of West Bengal & Ors.	Mr. Swarnendu Chatterjee & Mr. Anirban Chakraborty, Advs. for Applicant  Mr. Raja Chatterjee, Advs. for State of WB Ms. Asha Nyan Basu, Adv. for WBPCB Mr. Saad Shervani, Adv. Mr. Abhishek Singh, Adv. for R-5 Mr. Ganesh Roy, Adv. for R-6 & 7 Mr. Debopriyo Pal, Adv.
62.	Original Application No. 217/2018 (M.A. No. 1138/2018)	Jaya Thakur Vs. State of M.P. & Ors.	Mr. Brajesh Pandey, Adv. for Applicant  Mr. Shlok Chandra, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of M.P. Mr. Pinaki Misra, Sr. Adv. with Mr. Ajay Goyal, for R-6 Mr. Rajul Srivastav, Adv. for MPPCB

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**SUPPLEMENTARY CAUSE LIST OF COURT NO. 2**

Date : 12<sup>th</sup> October, 2018

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

<b>S.NO.</b>	<b>CASE NO.</b>	<b>PARTIES</b>	<b>COUNSEL FOR PARTIES</b>
<b>FOR ADMISSION</b>			
63.	<b>Execution Application No. 48/2018 IN</b> O. A. No. 606/2018	Compliance of Municipal Solid Waste Management Rules, 2016	Ms. Katyayni & Ms. Mehak Rastogi, Advs. for Applicant

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**